

11

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH: HYDERABAD.

CP.No.96 of 1997 in
OA.1321 of 1996

Between:

Dated: 20.2.1998

V.Hari Babu

.. Applicant

AND

1. Sri D.C.Jain, Telecom District Manager, (Presently redesignated as General Manager), Telecom Department, Vijayawada.
2. Sri N.Janardhan Rao, Telecom District Engineer, Telecom Dept., Adilabad.
3. Sri B.V.L.N.Rao, Telephone Operator, Telephone Exchange, Vijayawada.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr. N.V.Raghava Reddy

CORAM:

THE HON'BLE MR.R.RANGARAJAN : MEMBER (A)

THE HON'BLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

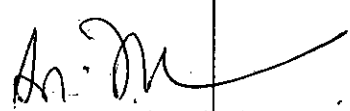
* * * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

Mr. S.Ramakrishna Rao for the applicant and Mr. N.V. Raghava Reddy, for the respondents.

The learned counsel for the applicant submitted that the direction in the judgement has been complied with.

Hence C.P. is closed. No costs.


Deputy Registrar